

MR. SPEAKER : When I have allowed Shri Banerjee, what right have I to say 'No' to you. My trouble begins with Shri Banerjee.

SHRI SHEO NARAIN (Basti) : One from that side and one from this side.

MR. SPEAKER : I will allow you also. I will allow Shri Kachawai also. My trouble started with Shri Banerjee.

SHRI S. M. BANERJEE : As a Member of Parliament, I do not make trouble. I was much more troublesome outside.

SHRI NAMBIAR : My submission is that there is a threatened all-India strike by LIC employees to protest against automation. We discussed that matter with you in the chamber also. There is no statement or anything coming from the Government side. If we can avoid such a strike, that would be better. Either a motion may be admitted.....

SHRI S. M. BANERJEE : It is already there.

SHRI NAMBIAR : We want a discussion on that next week so that we can avoid the strike. After all, it is a strike by lakhs of employees and it is going to be a very serious one. Let us try to avoid it. Something should be done. Let us have a discussion. After all, 2 hours is not too much.

श्री हुकम खन्ड कछवाय : (उज्जैन) अध्यक्ष महोदय इस देश के अन्दर 5 लाख अग्रबत्ती बनाने वाले मजदूर हैं। उनके बारे में कोई कानून या बिधान आदि की व्यवस्था नहीं है। मन्त्री महोदय ने जब मैं ने इस सवाल को पहले उठाया था तो कहा था कि हम इस बारे में बिचार कर रहे हैं और जल्द ही उन के लिए कोई माकूल बिल लाने वाले हैं लेकिन यह सेशन भी अब समाप्त होने वाला है और उस बिल के बारे में कोई खबर नहीं है कि वह कब आ रहा है ?

SHRI P. K. DEO (Kalahandi) : Sir, the consideration of my Bill is being with-

held because of the recommendation of the President. Only yesterday, I got a communication from your office that the Government would be bringing forward the Lokpal Bill very soon. May I know when the Lokpal Bill is likely to be brought forward by the Government and whether it will be considered in this session ?

श्री क० ना० तिवारी (बेतिया) : क्या दिल्ली पुलिस वालों की प्रस्तावित हड़ताल के और उससे सम्बन्धित स्थिति के बारे में होम मिनिस्टर या मिनिस्टर आफ स्टेट कोई स्टेटमेंट देंगे क्यों कि हम सभी लोगों को इस बात से चिन्ता उत्पन्न हो गई है ?

DR. RAM SUBHAG SINGH : About what Shri Banerjee and also Shri Nambiar pointed out that there should be some discussion on automation because LIC employees, according to them, perhaps, are going on strike, it is a matter which can be gone into. I am not in a position to say anything today.

SHRI S. M. BANERJEE : It has been admitted.

DR. RAM SUBHAG SINGH : As you know, police are our own kith and kin and we have sympathy for them. About Shri Kachwai's point.....(Interruption)

अग्रबत्ती बनाने वाले मजदूरों के बारे में मैं ने कुछ नहीं कहा था। (व्यवधान)

About Mr. P. K. Deo's point, an intimation has been sent to him and in the light of that intimation, everything will be done.

12 17 hrs.

STATEMENT RE RAILWAY ACCIDENT AT ANAS ON WESTERN RAILWAY

MR. SPEAKER : The Railway Minister, Shri Poonacha to make a statement. (Interruptions)

SOME HON. MEMBERS—rose.
(Interruptions)

MR. SPEAKER : Let them have their say.

श्री रवि राय (पुरी) : अध्यक्ष महोदय, यह क्या तमाशा बन गया है कि आये दिन कोई न कोई रेलवे ऐक्सीडेंट होता रहता है। आखिर कहीं तो यह बुनबादी गलती मौजूद है जिसकी वजह से बारबार रेलवे दुर्घटनाएं हो रही हैं। रेलवे बोर्ड को तत्काल भंग कर देना चाहिए (व्यवधान)

श्री श्रींकार लाल बेरवा (कोटा) : रेलवे मन्त्री महोदय को श्री सरकार को क्षम्य भानी चाहिए कि इस तरह से रोजाना यह दुर्घटनायें होती रहती हैं और इस मौजूदा दुर्घटना के फल-स्वरूप 12 आदमी मारे गये हैं। रेलवे बोर्ड को एकदम बरखास्त किया जाय (व्यवधान)

MR. SPEAKER : Will you kindly sit down now ? You have had your say. This is not the way. If there is something wrong with the Ministry or somebody or the officials, is this the way ? Do you think you have improved the Railways even by half an inch by this way of getting up and shouting ? I don't mind. I will sit quietly. (Interruptions) Will you kindly sit down ? If by this method you can improve the Railways, I don't mind, I will sit quietly and I allow you to have your say. If some benefit is going to come out of it, I don't mind at all. Everybody desires that the Railways should improve. Let us hear the statement. If there is any method, let us see what we can do.

THE MINISTER OF RAILWAYS (SHRI C. M. POONACHA) : Mr. Speaker, Sir, with profound regret I have to inform the House of a collision that took place between two goods trains on 18-4-1968. Goods Train No. 768 Up started from Meghnagar station situated on Godhara-Ratlam double line section at 00.24 hours. On account of there being single line between Anas 'B' Cabin and Anas station due to a bridge, Goods Train No. 768 Up was stopped outside the Outer signal at Anas 'B' Cabin at 0.38 hours to allow Passenger Train No. 55 Dn. to pass over the bridge. After 55 Dn. Passenger had passed, signals were lowered for the reception of 768 Up at 0.48 hours and after it had started moving at 0.50 hours, Diesel Goods Train No. 846 Up came from behind and collided with the

rear of the Goods Train No. 768 Up at 0.53 hours.

As a result, the engine of the Diesel Train No. 846 Up alongwith 21 box wagons loaded with coal derailed and capsized blocking both the Up and Dn. main lined between Kms. 566/8 and 566/11. The rearmost 7 wagons containing livestock and the brakevan of Goods Train No. 768 Up were completely damaged.

As a result of the collision, 9 persons, were killed of whom 4 were railway employees and 5 attendants of the livestock wagons on 768 Up.

Another five persons were injured, of whom three sustained grievous injuries. All the livestock in the rearmost seven wagons of the Goods Train No. 768 Up were killed.

Ex-gratia payment has been arranged to the next of kin of the dead and to the injured. The Commissioner of Railway Safety has been requested to arrange an inquiry.

SHRI BAL RAJ MADHOK (South Delhi) : I have a submission to make. This statement has come after three days. This is the kind of statement that we have been hearing every day. The House would like to know whether the fault has been pinned down, who are the guilty people, who are responsible for the negligence, whether any punishment has been given to them, and so on. Making this kind of statement, without pinning down the fault, without making punishment to the guilty persons, is no use.

श्री कंबरलाल गुप्त (दिल्ली सदर) : अध्यक्ष महोदय, मेरा कहना यह है कि रोज रेलवे ऐक्सीडेंट्स होते हैं। इसके लिए पार्लियामेंट मेम्बरों की एक इन्फार्मल मीटिंग बुलाई जाय और वहाँ पर इस को डिस्कस किया जाय।

12 21 hrs.

*DEMANDS FOR GRANTS
1968-69—Contd.

Ministry of Petroleum and Chemicals

MR. SPEAKER : The House will now take up discussion and voting on Demand

* Moved with the recommendation of the President.